

[Shri Sriballav Panigrahi]

Again, about the percentage of price hike, I am coming to that. This Railway Budget will result in the rise in prices of coal by Rs. 45 per tonne. One will have to pay eight paise more for one litre of HSD and nine paise per litre for petrol before the proposed hike of petroleum products takes place.

MR. DEPUTY-SPEAKER: Panigrahiji, you can continue next time.

[Translation]

Panigrahi ji, now it is time for Private Members Bill. You can continue your speech after that.

SHRI RAM VILAS PASWAN: Mr. Deputy Speaker, Sir, I would like to say one line on the matter on which hon. Members have expressed their concern. The newspapers have carried a news item regarding dacoity committed in Rajdhani Express train. I would like to tell that the news is baseless and not correct at all.

SHRI V. DHANANJAYA KUMAR (MANGALORE): But it has been telecast on Doordarshan...(Interruptions)

SHRI RAM VILAS PASWAN: Doordarshan has telecast incorrect news...(Interruptions) 33 people had died in Kokrajhar but Doordarshan telecast the news that 300 persons died there. ...(Interruptions) I do not know how it happened. ...(Interruptions)

SHRI RAM KRIPAL YADAV: Why do you shout on a baseless thing. ...(Interruptions)

[English]

MR. DEPUTY SPEAKER: Please maintain the dignity of the House.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

[English]

Sixth Report

MR. DEPUTY-SPEAKER: The House shall now take up Private Members' Business.

PROF. PREM SINGH CHANDUMAJRA (PATIALA): Sir, I beg to move:

"That this House do agree with the Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4 March, 1997."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Sixth Report of

the Committee on Private Members' Bills and Resolutions presented to the House on the 4 March, 1997."

*The motion was adopted.*

15.31 hrs.

PRIVATE MEMBERS BILLS

(I) Protection of Property Rights of Women and Girls Bill.\*

[Translation]

KUMARI UMA BHARATI (KHAJURAHO): Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill to protect the Property rights of women and girls and for matters connected therewith.

[English]

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to protect the property rights of women and for matters connected therewith.

*The Motion was adopted*

[Translation]

KUMARI UMA BHARATI: I introduce the Bill.

Mr. Deputy Speaker, Sir, along with it I request the House to pass the Bill without any debate on it.

MR. DEPUTY SPEAKER: It will be seen at the proper stage.

KUMARI UMA BHARATI: Sir, it is more essential to accord Property Rights to Women than the Right to Reservation. I am sorry to have interrupted to say this.

(II) Maharishi Valmiki National University Bill\*

15.32 hrs.

[Translation]

SHRI MANGAL RAM PREMI: I beg to move for leave to introduce a Bill to establish and incorporate a University at the national level for the promotion of creativity and for matters connected therewith or incidental thereto.

[English]

MR. DEPUTY-SPEAKER: The question is:

"The leave be granted to introduce a Bill to establish and incorporate a University at the national level for the promotion of creativity and for matters connected therewith

\*Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 6.3.97.